

**Central Administrative Tribunal  
Principal Bench**

**CP No.527/2015  
In  
OA No.914/2013**

New Delhi, this the 7<sup>th</sup> day of January, 2016

**Hon'ble Mr. A.K. Bhardwaj, Member (J)  
Hon'ble Mr. V.N. Gaur, Member (A)**

Smt. Shakuntala Devi,  
Aged 68 years,  
W/o Late Kunj Bihar Sharma,  
Add: C/o Shri Kamal Kishore Sharma,  
House No.65 Society 94 AMOL Co-Op. Society,  
Gate No.8, Malwani Malad (WEST),  
Mumbai-400095.

...petitioner

(By Advocate : Shri Apurb Lal )

**Versus**

Shri P.K. Gupta,  
Commissioner,  
North Delhi Municipal Corporation,  
Dr.S.P.M. Civic Centre, Minto Road,  
New Delhi-110 002.

...respondent

(By Advocate : Shri M.S Reen )

**ORDER (ORAL)**

**Mr. A.K. Bhardwaj, Member (J) :-**

O.A. No.914/2013 was disposed of in terms of order dated  
22.10.2013. The operative part of the order reads thus :-

“4. In view of the aforementioned, OA is disposed of with direction to respondent to satisfy themselves regarding the dependency of the applicant on her deceased daughter, keeping in view the yardsticks mentioned hereinabove and if it is found that none of the aforementioned source is available to

applicant to depend upon, they would release the family pension payable on account of death of her daughter to her. If at any point of time, in future, it is established that the husband and children of the deceased are available to claim terminal benefits, they would stop the payment of family pension to the applicant immediately and release the same to those who are entitled to it in accordance with rules. No costs.”

2. Shri M.S. Reen, learned counsel for respondents submitted that the applicant has been granted the terminal benefits as dependent of late Smt. Shobha Rani. He produced a photocopy of cheque No.932335 dated 06.01.2016 for an amount of Rs.7,06,046/-.

3. In view of the aforementioned, we are satisfied that there is no wilful disobedience of the aforementioned order. Accordingly, the CP is disposed of. Notice issued to the respondent stands discharged. No costs.

( V.N. Gaur )  
Member (A)

‘rk’

( A.K. Bhardwaj )  
Member (J)